

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4312
ANSWERED ON:20.02.2014
PMGSY IN JAMMU AND KASHMIR
Singh Chaudhary Lal

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the roads completed/under completion under Pradhan Mantri Gram SadakYojana (PMGSY) in the State of Jammu and Kashmir;
- (b) whether there has been an inordinate delay in completion of the roads under PMGSY
- (c) if so, the reasons therefore; and
- (d) the steps taken/being taken by the Government for early completion of the roads?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI LALCHAND KATARIA)

(a) Under Pradhan Mantri Gram SadakYojana (PMGSY) in the State of Jammu & Kashmir 1,984 road works having length 10,155 km. and a value of Rs. 5,273 crore have been sanctioned including Udhampur district. Details of sanctions during last 5 years under PMGSY are given as per Annexure. In Jammu & Kashmir, 925 road works having length 5,057 km. have been completed up to December, 2013 including Udhampur district

(b)to(d)Execution of PMGSY is done by the respective State Government and completion of the works depends upon the executing capacity of the State. In Jammu & Kashmir the delay in execution is due to limited working season, adverse climatic conditions and law & order problems in some parts of the State. State Governments are being requested through various Regional Review meetings and Empowered Committee meetings to take suitable necessary action to expedite works under PMGSY. Following specific steps have been taken by the Ministry:

- (i) States have been requested to augment executing capacity.
- (ii) Bidding documents provisions have been standardized.
- (iii) Training is being imparted to field engineers as well as engineers of contractor for capacity building.
- (iv) Regular and structured review of physical and financial parameters is undertaken.
- (v) Contractor outreach programmes are organized.